

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-15(ND) 2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018.

NAME OF THE COMPANY: Modern Construction Company Delhi Vs. Orris Infrastructure Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Arun Batta, Ms. Neha Kumari and Mr. Saumya Jain, Advocates		
	For the Respondent:	Counsel for the Respondent		

ORDER

Ld. Counsel for the Respondent submits that he shall be filing his reply during the course of the day.

To come up for arguments on 6th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)